

महाराष्ट्र में रोजगार आश्वासन योजना के अंतर्गत रोजगार

1214. **श्री सूर्यभान पाटील वहाडणे :** क्या ग्रामीण और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र के उन ग्रामीण क्षेत्रों के जिला-वार नाम क्या हैं जहां गैर-कृषि मौसम के दौरान बालिग लोगों को सुनिश्चित रोजगार योजना के अंतर्गत शारीरिक श्रम वाला रोजगार मुहैया कराया गया है,

(ख) क्या इस योजना के अंतर्गत आदिवासी क्षेत्रों/जिलों को कोई विशेष आर्थिक लाभ प्रदान करने का प्रावधान है, और

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो उसके क्या कारण हैं ?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौडा पाटील) : (क) सुनिश्चित रोजगार योजना महाराष्ट्र राज्य के सभी ब्लकों में कार्यान्वित की जा रही है।

(ख) और (ग) जी, नहीं। सुनिश्चित रोजगार योजना एक मांग आधारित मजदूरी रोजगार योजना है। निधि का जारी किया जाना पहले जारी की गई निधियों के उपयोग और मजदूरी रोजगार की आवश्यकता पर निर्भर करता है।

इंदिरा आवास योजना में अनियमितताएं

1215. **श्री गोपालसिंह जी० सोलंकी :** क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इंदिरा आवास योजना में कई अनियमितताएं की गई हैं,

(ख) यदि हां, तो गत तीन वर्षों में उनका राज्य-वार ब्यौरा क्या है,

(ग) अद्यतन स्थिति के अनुसार इस संबंध में सरकार को प्राप्त हुई शिकायत का राज्य-वार ब्यौरा क्या है ?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौडा पाटील) : (क) से (घ) राज्य/संघ राज्य क्षेत्र की सरकारों से जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Schemes for forestry and horticulture development under JRY

1216. **SHRI PRAKANTA WARISA:** Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of towns in the different districts of Assam which have been selected for forestry and horticulture development under Jawahar Rozgar Yojana;

(b) the number of schemes which have been implemented up to 30th November, 1998; and

(c) the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Jawahar Rozgar Yojana is implemented to provide wage employment to the rural poor and create durable community assets in the rural areas of the country. This scheme is not implemented in the towns (Urban areas).

(b) and (c) Do not arise.

Construction of houses under Indira Awas Yojana

1217. **SHRI A. VIJAYA RAGHA VAN:** Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the expenditure incurred to construct houses under Indira Awas Yojana and other Centrally Sponsored Schemes during Eighth Five Year Plan period and in the years 1996-97 and 1997-98, Statewise; and

(b) the account of destruction and damages caused by the fury of floods in rural areas, the actual number of houses exist at present, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) The expenditure incurred to construct houses under Indira Awas Yojana and other centrally sponsored

विवरण

1993-94 से महाराष्ट्र में ट्राइसेम के अंतर्गत दिए गए प्रशिक्षण के ब्यौरे

क्रम सं.	जिला	1993-94			1994-95			1995-96			1996-97			1997-98		
		शामिल किए गए ग्रामीण परिवारों की कुल संख्या	कालम 3 में से अनु0 जाति जनजाति		शामिल किए गए ग्रामीण परिवारों की कुल संख्या	कालम 6 में से अनु0 जाति जनजाति		शामिल किए गए ग्रामीण परिवारों की कुल संख्या	कालम 9 में से अनु0 जाति जनजाति		शामिल किए गए ग्रामीण परिवारों की कुल संख्या	कालम 12 में से अनु0 जाति जनजाति		शामिल किए गए ग्रामीण परिवारों की कुल संख्या	कालम 15 में से अनु0 जाति जनजाति	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1.	थाणे	1502	102	992	275	20	78	590	9	442	890	46	286	261	35	45
2.	रायगढ़	1135	113	65	444	45	4	162	12	8	760	77	58	1750	114	51
3.	रत्नागिरी	754	119	0	254	45	0	79	15	0	704	134	4	186	26	0
4.	सिन्धु दुर्ग	558	81	0	247	60	0	48	2	0	395	70	0	560	57	2
5.	नासिक	1122	223	456	619	102	181	482	104	147	761	188	259	1005	183	325
6.	धुले	1000	135	243	492	76	170	845	127	222	1094	159	444	484	67	68
7.	जलगांव	1121	270	65	909	390	76	0	0	0	820	276	90	37	8	2
8.	अहमदाबाद	930	207	81	545	177	65	50	110	4	2382	627	116	792	437	53
9.	पुणे	1320	293	95	461	111	36	657	120	77	666	119	90	277	61	28
10.	सतारा	653	170	0	256	58	0	25	1	0	1116	91	0	805	186	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
11.	सांगली	950	381	0	206	79	0	0	0	0	724	228	0	243	112	0
12.	सीतापुर	1153	492	0	699	256	0	191	52	0	1244	416	6	1639	452	5
13.	कोल्हापुर	1183	311	0	264	92	0	32	10	0	1354	484	0	72	16	0
14.	औरंगाबाद	479	201	0	189	70	0	133	17	0	503	176	26	188	52	2
15.	जैना	505	254	0	113	54	0	45	17	0	748	486		77	10	2
16.	परभनी	267	146	5	334	170	7	156	82	4	625	326	4	380	108	11
17.	बौड	485	229	0	278	115	0	156	50	0	112	40	10	398	172	0
18.	नांदेड	59	39	2	510	320	16	173	106	13	229	186	0	1195	874	90
19.	उस्मानाबाद	605	295	0	411	183	0	0	0	0	247	89	18	4	176	7
20.	लातूर	518	280	0	202	107	0	195	115	0	566	433	0	0	0	0
21.	बुलढाना	648	178	18	312	105	5	0	0	0	319	88	0	180	19	0
22.	अकोला	765	322	27	289	119	9	329	131	10	360	151	20	552	220	30
23.	अमीरवती	806	273	96	244	105	20	47	19	2	566	196	90	549	225	47
24.	यौतमाल	671	235	127	388	129	78	113	49	26	753	237	215	309	85	97
25.	वर्धा	980	322	158	503	150	103	146	39	19	330	38	29	100	32	15
26.	नागपुर	632	205	132	298	122	44	267	89	48	371	139	75	246	84	37
27.	भण्डारा	1192	509	174	973	371	128	106	37	32	811	341	122	227	78	40
28.	चन्द्रपुर	557	219	84	512	182	100	383	115	76	1274	525	227	463	136	76
29.	गढ़चिरोल	513	155	175	178	53	53	423	114	120	720	252	164	351	153	67
	कुल	23063	6759	2995	11405	3866	1173	5833	1443	250	21444	6418	2357	13843	4168	1100

schemes during Eighth Five Year Plan period and in the year 1996-97 and 1997-98 state-wise is given in Statement-I (See below).

(b) A statement showing the actual

number of houses constructed since inception of Indira Awas Yojana i.e. 1985 is given in Statement-II (See below). The account of destruction and damages caused by the fury of floods in rural areas is not being collected.

Statement I

Expenditure incurred to construct houses during Eighth Five Year Plan and 1997-98

(Rs. In Lakhs)

Name of States	Eighth Five Year Plan Period				Total	8th Plan to	1997-98
	1992-93	1993-94	1994-95	1995-96	1996-97	92-93 96-97	
Andhra Pradesh	1264.00	5956.77	6610.08	6317.95	8213.28	28362.08	14792.02
Arunachal Pradesh	37.13	26.88	26.16	56.00	72.55	218.72	210.49
Assam	130.76	573.08	934.47	3381.70	2680.20	7700.21	4174.96
Bihar	3271.50	13664.86	7121.09	19168.71	19507.79	62733.95	21755.8
Goa	3.65	32.22	30.07	31.51	65.33	162.78	85.67
Gujarat	638.94	937.63	1137.37	3669.26	4396.14	10779.34	4354.57
Haryana	120.58	217.55	507.68	1233.81	1107.24	3186.86	976.51
Himachal Pradesh	52.08	84.37	126.24	244.55	428.19	935.43	452.00
Jammu & Kashmir	38.03	45.02	245.74	543.04	1176.78	2048.61	968.16
Karnataka	803.70	1221.87	2060.4	5812.80	8484.85	18383.62	9206.40
Kerala	527.98	2349.73	2687.74	4864.14	2817.36	13246.95	2975.78
Madhya Pradesh	2631.94	2931.17	3246.09	11807.75	11384.56	32001.51	17020.99
Maharashtra	1180.91	3189.84	3219.14	10606.35	15589.12	33785.36	16856.95
Manipur	22.15	24.15	32.13	141.18	81.60	301.21	229.78
Meghalaya	61.31	44.2	39.59	30.01	113.55	288.66	58.88
Mizoram	32.11	33.21	48.01	87.68	76.73	277.74	66.54
Nagaland	232.44	222.72	141.41	74.26	137.53	808.36	802.12
Orissa	1402.39	1434.83	1942.02	7494.88	9012.73	21286.85	844.81
Punjab	790.98	704.33	527.34	96.50	347.78	2466.93	829.90
Rajasthan	1128.73	2287.7	2989.27	4701.44	6317.99	17425.39	5874.66
Sikkim	20.73	20.37	19.81	163.76	188.24	412.91	86.52
Tamil Nadu	4810.54	4526.95	7619.52	143998.41	15892.90	47448.32	20881.44
Tripura	33.00	108.42	92.65	144.77	211.58	593.42	266.55
Uttar Pradesh	2933.01	5585.68	6412.97	17039.77	24616.18	56587.61	19859.83
West Bengal	1695.48	1843.68	2170.54	4468.87	5545.87	15724.44	7832.57
A&N Islands	4.96	15.57	15.98	15.98	54.79	109.28	20.28
D&N Haveli	7.01	8.6	8.64	1.19	17.58	43.02	14.18
Daman & Diu	1.31	1.64	5.06	9.25	15.10	32.36	6.86
Lakshadweep	0.00	0	0	5.18	11.94	17.12	12.52
Pondicherry	6.16	6.65	18.17	25.74	26.94	83.66	125.96
TOTAL	23883.51	48099.95	50038.38	116636.44	138592.42	377250.70	159643.70

Statement II

Number of Houses Constructed since inception (1985-86 to 1998-99 up to Oct. 1999)

State/UT's	Number of Houses Constructed
Andhra Pradesh	418292
Arunachal Pradesh	2894

State/UTs	Number of House Constructed
Assam	81811
Bihar	707277
Goa	3656
Gujarat	144137
Haryana	34216
Himachal Pradesh	11752

State/UT's	Number of House Constructed
Jammu & Kashmir	30004
Karnataka	2096691
Kerala	186351
Madhya Pradesh	606089
Maharashtra	316854
Manipur	4157
Meghalaya	3852
Mizoram	3935
Nagaland	17605
Orissa	252925
Punjab	23095
Rajasthan	229703
Sikkim	3909
Tamil Nadu	505739
Tripura	12328
Uttar Pradesh	735706
West Bengal	223698
A&N Island	367
D&N Haveli	637
Daman & Diu	364
Lakshadweep	206
Pondicherry	1114
TOTAL	4772314

Job opportunities for women and minorities in rural areas

1218. SHRI A. VIJAYA RAGHAVAN: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of Centrally Sponsored Schemes to generate more opportunities of jobs for women and minorities in rural areas in the country, State-wise; and

(b) the total number of people actually benefited and got jobs with details thereof State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme. (EAS), Integrated Rural

Development Programme (IRDP) Training of Rural Youth for Self-Employment (TRYSEM), Development of Women and Children in Rural Areas (DWCRA), are the major employment schemes being implemented in rural areas of the country. The women and minorities are covered under these schemes.

(b) The State-wise details of the total amount allocated for each scheme and the total number of people actually benefited are given in Annexure.

Inadequate power and financial resources to Panchayats

1219. SHRI NARENDRA MOHAN: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:

(a) whether it is a fact that Panchayats have not been given adequate powers and sufficient financial resources to launch rural-employment oriented schemes in their areas;

(b) if not, what quantitative results have been achieved, so far under the schemes launched by Panchayats; and

(c) whether any guidelines have been issued to the block level officials to render advice and assist themselves with implementation of such schemes whenever such a co-operation is sought by Panchayats?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) (a) No, Sir, Seventy per cent of the funds under Jawahar Rozgar Yojana are distributed among the Panchayats for taking up various type of works as per the felt need of the area. The Village Panchayats are also empowered to spend up to 10% of funds on maintenance of assets created under JRY. Village